

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003(Pt.)/13373 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Indira Barman,
District & Sessions Judge,
Kamrup(M), Guwahati.

Dated Guwahati, the th 20 December, 2022.

Sub:- **Permission to avail Winter vacation.**

Ref:- Your letter No.DJK/Esstt./13772, dated 06.12.2022.

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail **Winter vacation from 26.12.2022 to 31.12.2022**. The next senior most Judicial Officer will remain in charge of your Court and office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003/13374-13375/A, dated , 20-12-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)